

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2331
TO BE ANSWERED ON THE 1ST AUGUST, 2018

VARYING REWARDS

2331. SHRI G.M. SIDDESHWARA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has reported that varying rewards for identical honours are creating tension and frustration within the armed forces and need to be examined by the Ministry in the interest of soldiers;
- (b) if so, whether Government has consulted State Governments to standardize cash grants given to gallantry award winners;
- (c) if so, whether Government has laid down the minimum cash grant to be given to gallantry awardees by the States or left it to the choice of the States concerned; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): Gallantry awards are given by the Central Government and the awardees are paid cash awards at uniform rates by the Government of India. However, in addition, various State Governments / Union Territory Administrations also provide certain benefits to awardees hailing from their state which vary from State to State. Payment of grants to the awardees by various States is a matter for the respective State Governments to decide depending upon varying factors like their financial resources, etc. It is, therefore, not possible for the Central Government to ensure that all the states extend these benefits to the awardees at uniform rates.
